

SECTION XI
IN THE SUPREME COURT OF INDIA
CIVIL APPELLATE JURISDICTION

LISTED ON : 16.01.2017
Court No. : 5
Item No. : 39

INTERLOCUTORY APPLICATION NO. 1
(Application for Condonation of Delay in filing the Special Leave Petition)
IN
PETITION FOR SPECIAL LEAVE TO APPEAL(CIVIL) NO. CC... 877 OF 2017
WITH PRAYER FOR INTERIM RELIEF

STATE OF U.P. AND ORS

...PETITIONER(s)

VERSUS

GANGA SHARAN SHARMA

...RESPONDENT(s)

OFFICE REPORT

The Special Leave Petition above-mentioned has been filed against the Judgment and Order dated 23.05.2016 passed by the High Court of Judicature at Allahabad, in C.M.W.P. No. 54713 of 2011.

It is submitted that there is a delay of 130 days in filing the Special Leave Petition and counsel has filed an application for condonation of delay to condone the said delay.

It is further submitted that the Special Leave Petition(C) No. 872 of 2017 filed against order dated 25.02.2016 in W.P. No. 398 of 2012 as mentioned in the Annexure P-6 (Page Nos. 43-46) and also referred to impugned order page-I was listed before the Hon'ble Court on 06.01.2017 when the Court was pleased to direct issue of notice and the same is still pending before the Hon'ble Court. (Copy of order dated 06.01.2017 is enclosed).

The matter above-mentioned is listed before the Hon'ble Court with this office report.

Dated this the 13th day of January, 2017.

ASSISTANT REGISTRAR

Copy to:

Mr. M.R. Shamshad, Advocate.

ASSISTANT REGISTRAR